

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 515/TT/2019

Subject	:	Petition for truing up of transmission tariff of 2014-19 period and determination of transmission tariff of 2019-24 period for 4 assets under "transmission system associated with Sub-Station Works Associated with System Strengthening in Southern Region for Import of Power from Eastern Region" in Southern Region.
Date of Hearing	:	24.6.2020
Coram	:	Shri P.K. Pujari, Chairperson Shri I. S. Jha, Member Shri Arun Goyal, Member
Petitioner	:	Power Grid Corporation of India Limited
Respondents	:	KPTCL & 19 Others
Parties present	:	Shri S. Vallinayagam, Advocate, TANGEDCO Shri S.S. Raju, PGCIL

Record of Proceedings

The matter was heard through video conferencing.

2. The representative of the Petitioner submitted that the instant petition is filed for truing up of transmission tariff of the 2014-19 period and determination of transmission tariff of the 2019-24 period for for following four assets under "Transmission System associated with Sub-station Works Associated with System Strengthening in Southern Region for Import of Power from Eastern Region" in Southern Region:-

a) Asset-1: 2 nos at 400 kV bays at Khammam (existing) sub-station and 2 nos 400 kV bays at Nagarjunasagar sub-station;

b) Asset-2: LILO of Gazuwaka-Vijayawada 400 kV SIC line at Vemagiri PS along with associated bays;

c) Asset-3: Establishment of 765/400 kV GIS Pooling Station at Vemagiri with 1x1500 MVA 765/400 kV Transformers, 2 nos. 240 MVAR 765 kV 3 & 1 no. 80 MVAR 400 kV



station for the purpose of Initial Spares is stated as ₹1622.20 lakh. Justification for the same.

5. The Commission directed the Respondents, including TANGEDCO, to file its reply by 17.7.2020 and the Petitioner to file rejoinder, if any, by 24.7.2020. The Commission also directed the parties to adhere to the above specified timeline and observed that no extension of time shall be granted.

6. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

Sd/-
(V. Sreenivas)
Deputy Chief (Law)

